

THE GAUHATI HIGH COURT AT GUWAHAT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-129/2006/5896/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Naim Uddin Ahmed,
District & Sessions Judge,
Baksa.

Dated Guwahati, the 17th August, 2022.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJ/BAK/2022/2405 dated 10.08.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 13.08.2022, after Lok Adalat, till the evening of 14.08.2022**, as prayed for. Further, the next senior most Judicial officer at the station would remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-129/2006/5897/A, dated 17.08.2022

Copy to:

1. The Project Manager, Gauhati High Court

JT.REGISTRAR (VIGILANCE)